NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.132/ BB/ 2017	-	For hearing	252(3)	(3) CF Technologies Ltd. Vs ROC	

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			

HARI GK CF Technologisch

PCS for petitioner is present. The matter is again listed today for hearing

Listing to a state of the state

List it for orders on 15.12.2017.